## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 55/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

Name of the Company:

Abellon Energy Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. VAIBHEAUI PARIKH

ADVOCATE

PETITIONER

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## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 23.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 8th day of August, 2017.